

RUBBER BOARD (RUBBER PRODUCTION COMMISSIONER AND SECRETARY) RECRUITMENT RULES, 1974 AND NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table—

- (1) A copy of the Rubber Board (Rubber Production Commissioner and Secretary) Recruitment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 695 in Gazette of India dated the 6th July, 1974 under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in library. See No. LT-8109/74.]
- (2) A copy of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—
 - (i) The Export of Dried Fish (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1164 in Gazette of India dated the 11th May, 1974.
 - (ii) The Export of Jute Products (Quality Control and Inspection) Amendment Rules 1974, published in Notification No. S.O. 1165 in Gazette of India dated the 11th May 1974.
 - (iii) The Export of Steel Tubes and Tubulars (Quality Control and Inspection) Amendment Rules, 1974, published in Notification No. S.O. 1166 in Gazette of India dated the 11th May 1974.
 - (iv) The Export of Pesticides and their Formulations (Inspection) Amendment Rules, 1974, published in Notification No. S. O. 1167

in Gazette of India dated the 11th May, 1974.

- (v) The Export of Ceramic Products (Inspection) Amendment Rules, 1974, published in Notification No. S. O. 1168 in Gazette of India dated the 11th May, 1974.
- (vi) The Export of Vinyl Film and Sheetings (Inspection) Amendment Rules, 1974 published in Notification No. S. O. 1169 in Gazette of India dated the 11th May, 1974.
- (vii) The Export of Rubber Gloves for Electrical Purposes (Inspection) Amendment Rules 1974, published in Notification No. S.O. 1170 in Gazette of India dated the 11th May, 1974.
- (viii) The Export of Bright Steel Bars (Quality Control and Inspection) Amendment Rules 1974, published in Notification No. S. O. 1171 in Gazette of India dated the 11th May, 1974.
- (ix) The Export of Minerals and Ores—Group I (Inspection) Amendment Rules, 1974 published in Notification No. S. O. 1391 in Gazette of India dated the 8th June 1974.
- (x) The Export of Minerals and Ores—Group II (Inspection) Amendment Rules 1974, published in Notification No. S. O. 1392 in Gazette of India dated the 8th June, 1974.
- (xi) The Export of Mica (Inspection) Amendment Rules, 1974 published in Notification No. S. O. 1393 in Gazette of India dated the 8th June, 1974. [Placed in library. See No. LT-8110/74.]